

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 23-06-2020**

Sr.No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI APPEAL	678/2014	Jayendra Chandulala thakkar @ Jayendara Thakkar – V/s.. The Customs AIU The state of Maharashtra .. Respo	Niranjan Mundargi
2	CRI APPEAL	853/2016	C.R. Bawiskar V/s.. Jayendra Chandulal Thakkar And state of Maharashtra	R.K. pathak
3	CRI REV AP	363/2018	Abudl Karim Shaikh --- Peitioner V/s.. The state of Maharashtra nd Hajari Lalji Singh Resp	Jayesh Wani
4	SPL CASE MCOC	29/2019	MIDC POLICE STATION V/S.. ISAK @ LADLUSAB KHAN @ SHAIKH	PP
5	MISC APPLN MCOC	169/2020	Virendrasingh Drinkpalsingh Thakur @ Viren V/s.. The State of Maharashtra Nirmal Nagar police station and ors.	Ravishankar S. Dwivedi
6	SESSIONS CASE	299/2020	The State of Maharashtra kurla police station V/s.. Nimesh Babubhai Chutaliya	APP
REPLY/SAY				
7	BAIL APPL MCOC	732/2020	Umesh M. Phalle V/s.. DCB CID property Cell	

WRITTEN ARGUMENTS				
8	CRI APPEAL	724/2015	Pravin Viram Satra V/s.. The State of Maharashtra Vile Parele police staion	
9	SEESSIONS CASE	11/2015	The state sanacruz P.S. V/s.. Aarti @ Madhu Saroj Jadhav	
10	SPL MCOC CASE NO.	11/14	The state of Brivali P.stn. V/s.. Kalia @ Mahesh Ashok Panchal and Ors.	
REPORT				
11	MCOC MA	551/2020	Sumeet Yerunkar ' V/s.. Sate of Governement	Sanotosh Deshpande
12	MCOC MA	586/2020	Umesh M. Phalle V/s.. DCB CID property Cell	
HEARING				
13	BA IN MCOC	24/2019	Mohd Altaf Latif Syed V/s.. State of Maharashtra	Khan Abdul Wahb
14	BA 560/20 in MCOIC 6/2016	6/2016	Pramod B. Keluskar V/s.. Dadar P.stn.	

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9	CRI APPEAL	767/2016	Chandahas Vishwanath – Appl. V/s. Sanjay Jaganath Patil- Resp.	
10	CRI REV APP	1366/2019	Mahesndra Karsandas Asher – Appl. V/s. Jaisingh Morparia – Resp.	
11	CRI MA	3190/2019	Mahendra Karsander Asher – Appl. V/s. Jaisingh Morparia- Resp.	
WRITTEN STATEMENT				
12	SESSIONS CASE	11/2015	The State Santacruz P.S. V/s. Aarti @ Madhu Saroj Jadhav	

